

has been taken up but normal production from these mines may, however, take some time. Emergent measures have been taken to maintain coal supply by drawing on stocks and by increased despatches from mines not affected by the floods. Close coordination is maintained between the coal companies and the Railways to improve supply of coal to important sectors of the economy. Steps are also being taken to increase production from mines unaffected by floods.

**Discussion and decisions arrived at with the Chairman of the British Jaguar Firm**

575. SHRI SHYAM SUNDER GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether Mr. Freddie Page, Chairman of the Aircraft group of the nationalised British firm Aerospace, visited India during the month of October 1978;

(b) if so, whether the question for the manufacture and acquisition of the Jaguar fighter bomber aircraft was discussed with him; and

(c) decisions arrived at?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). Yes, Sir.

(c) Following the negotiations, British Aerospace made some consolidated final proposals to Govt., and, as agreed a letter indicating Government's 'Intention to Proceed' was issued in their favour, relating to the purchase, and production in India, of the Jaguar.

**Electrification of Villages in Gujarat**

576. SHRI AMARSINH V. RATHAWA: Will the Minister of ENERGY be pleased to state:

(a) the number of villages electrified in Gujarat State till April, 1978;

(b) whether any criteria has been adopted for electrifying villages; and

(c) whether any target has been fixed for electrifying all the villages in Gujarat State?

THE MINISTER OF ENERGY (SHRI RAMACHANDRAN): (a) There are 18,275 villages in Gujarat. 8,191 villages (44.8 per cent) were electrified at the end of April, 1978.

(b) The State Electricity Board has intimated that villages which have agricultural load potential and also those in tribal areas are taken up for electrification on priority basis.

(c) Subject to availability of resources the electrification of all villages is likely to be completed by 1990-91.

**Expenditure on Development of Tribal Area in Fifth and Sixth Plan**

577. SHRI AMARSINH V. RATHAWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount earmarked for the development of tribal area in the country for the Fifth Five Year Plan;

(b) the amount spent Statewise;

(c) the details of work done; and

(d) the amount earmarked for the next Five Year Plan Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A statement is laid on the Table of the House [Placed in Library. See No. LT-2789/78]

(c) Special programmes for the Tribal Sub-Plan Areas have been taken up under all sectors of development, like agriculture, forests, cooperation, education, health, small scale industries etc.

(d) The State Plans for 1978-83 have not yet been finalised.